

take legal action against the officer concerned responsible for illegal deduction from the wages of Gangmen working at Sarmandand under PWI/Hazaribagh Road, and whether the amount of wages deducted are not refunded to the Gangmen concerned within a week ;

(b) whether the said A.L.C.(C) pointed out that these Gangmen living under the Tarpaulin in Tents three feet high from the ground level are experiencing serious inconvenience and therefore suggested to provide cloth tent as being used by Armed force ; and

(c) if so, the action taken by Railway Authority to make payment of the wages to the Gangmen so illegally deducted and provision of proper tents for their accommodation ?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) :** (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

#### Universallisation of Elementary Education by 1990

**5109. SHRI MADHAVRAO SCINDIA :** Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) details of the progress in the States towards the goal of universalisation of elementary education by 1990 as set out in the new 20-Point Programme of the Prime

Minister ;

(b) whether it is a fact that a few States have expressed their inability to fully realise the aforesaid goal ; and

(c) if so, the names of those States and the reasons for their inability ?

**THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) :** (a) The targets of enrolment during the Sixth Plan in the context of the goal of achieving universalisation of elementary education by 1990, are 95% enrolment at the primary level and 50% enrolment at the middle level. A statement indicating the State-wise enrolment ratios (targets) in the elementary (classes 1-5—age-group 6-11) and (classes 6-8 age-group 11-14) by the end of 1983-84 is attached.

(b) and (c). While the enrolment position *vis-a-vis* targets fixed for Sixth Plan is satisfactory. The Government of Uttar Pradesh have expressed doubts that it will not be able to realise the goal by the target date. The Government of Assam is of the view that while the goal in respect of enrolment at the primary level would be achieved, it would be difficult to achieve the target in respect of middle level. In both the cases paucity of funds was identified as a major constraint. The States have, however, approached the Eighth Finance Commission for allocation of more funds for school education and it is hoped that the targets of Universalisation of Elementary Education by 1990 will be achieved.

#### Statement

*Enrolment Ratios (targets) in the elementary stage (classes I-V : age group 6-11 and classes VI-VIII age-group 11-14) by the end of 1983-84*

Sl. No.	States/UTs	Classes I-V age-group 6-11	Classes VI-VIII age-group 11-14
1	2	3	4
1.	Andhra Pradesh	97.3	44.9
2.	Assam	70.4*	59.2*
3.	Bihar	83.0	34.0

1	2	3	4
4.	Gujarat	109.0	65.0
5.	Haryana	82.8	57.0
6.	Himachal Pradesh	91.0	64.0
7.	Jammu and Kashmir	91.0	52.0
8.	Karnataka	86.7	35.9
9.	Kerala	99.5*	90.3*
10.	Madhya Pradesh	69.0	33.0
11.	Maharashtra	115.0*	52.0
12.	Meghalaya	116.7*	46.6*
13.	Manipur	105.8	71.0*
14.	Nagaland	120.0	102.6
15.	Orissa	89.0	40.0
16.	Punjab	103.0	72.0
17.	Rajasthan	85.0	30.0
18.	Sikkim	182.1*	68.4*
19.	Tamil Nadu	96.2	63.1*
20.	Tripura	103.9	47.5
21.	Uttar Pradesh	78.0	44.0
22.	West Bengal	98.3*	NA
23.	A and N Islands	140.9	101.9
24.	Arunachal Pradesh	93.8	33.1
25.	Chandigarh	102.4*	89.5*
26.	Dadra and Nagar Haveli	93.0	38.0
27.	Delhi	106.7*	90.4*
28.	Goa, Daman and Diu	110.6*	89.5*
29.	Lakshadweep	162.0	105.0
30.	Mizoram	103.5	93.5
31.	Pondicherry	118.0	108.0
Total (States and UTs)		93.3*	50.7*

Source : State Plan Documents

\*Estimated on the basis of 1971 population estimates.